

**FORM 'E'**

Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 01/2024-25/ 162 / RTI  
Dated 06/08/2024

To,

Mr. Bhakti Prasad Sonowal,  
Flat No. 3B, Bhanu Enclave,  
Ajanta Path, Beltola, Survey,  
Guwahati – 781028

- 1) Please refer to your RTI application registered as I.D. Number 109/2024-25 Dated 30/07/2024 addressed to undersigned regarding supply of information relating to current status of Case No. CrI. Pet / 1171/2023.
- 2) The information asked for is as follows:-

The abovementioned case has been pending for disposal and the case has been recently listed for hearing on 05/08/2024.

You may check details of the case at the Gauhati High Court official website, i.e., ***ghconline.gov.in*** by following the link below:-

[https://hcservices.ecourts.gov.in/ecourtindiaHC/cases/case\\_no.php?state\\_cd=6&dist\\_cd=1&court\\_code=1&stateNm=Assam#](https://hcservices.ecourts.gov.in/ecourtindiaHC/cases/case_no.php?state_cd=6&dist_cd=1&court_code=1&stateNm=Assam#)

  
**Registrar (Judicial) & PIO**  
**Gauhati High Court, Guwahati**

FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/168 / RTI  
Dated 9./08/2024

To,

Mr. Vishal Chaurasia  
HN377, JK colony, Kanpur-208010

1. Please refer to your RTI application registered as I.D. Number 110/2024-25 Dated 03/08/2024 addressed to undersigned regarding supply of information relating copies of district court case records.
  
2. The queries demand opinion of the PIO, which cannot be furnished as information under RTI Act, 2005.

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.

09.08.2024  
W No 9

**FORM 'D'**  
Rejection Order  
[Rule 4(iii)]

No HC.XXXV- 1/2024-25/ 162/ RTI  
Dated 08/08/2024

To,

Mr. Santhosh Charalayil Samuel,  
6, Basawasamithi Layout, 1<sup>st</sup> Cross,  
Ayappa Road, Vidyaranyapura Post,  
Karnataka, Pin-560097  
E-mail: [santhosh2212@yahoo.co.in](mailto:santhosh2212@yahoo.co.in)

1. Please refer to your RTI application registered as I.D. Number 111/2024-25 Dated 05/08/2024 addressed to undersigned seeking miscellaneous information regarding certain judgements.
2. The queries are ambiguous and under **3(d)** of the Gauhati High Court (Right to Information) Rules, 2008

"The information requested for shall be sufficiently specified in the application as to lead to its identification without any difficulty, ambiguity or doubt".

Hence, no information can be furnished in this regard.

  
08.08.2024  
**Registrar (Judicial) & PIO**  
**Gauhati High Court, Guwahati**

  
8/8/2024

FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 03/2024-25/185/ RTI  
Dated 27/08/2024

To,

Mr. Borthan Thousen  
Gauhati High Court, Guwahati.

1. Please refer to your RTI application registered as I.D. Number 112/2024-25 Dated 06/08/2024 addressed to undersigned seeking marks obtained by all the applicants in respect of promotion to Assistant Registrar.

2. The information asked for is as follows,

Final marks of all the applicants in the interview held on 12/06/2024

Name	Marks of ACR	Marks obtained in interaction in average
Rajkumar kalita	25	19
Borthan Thousen	25	21
Pradip Sarma	25	22.33
Bidyut Bikash Goswami	27	18.33
Jahirul Islam	25	17.33

  
**Registrar (Judicial) & PIO**  
**Gauhati High Court, Guwahati.**

27-08-2024

22/09/24

By Speed Post

**FORM 'E'**

Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/172/ RTI  
Dated 13/08/2024

Ms. Sreelakshmi P S,  
Stand View Complex, 2<sup>nd</sup> Floor,  
Opp. College of Commerce, Kscc Road,  
Kannur, Kerala, Pin-670001.

1. Please refer to your RTI application registered vide I.D. Number 113/2024-25 dated 09/08/2024 forwarded to undersigned seeking miscellaneous legal opinion on certain issues.

2. The information asked for is as follows:

(i), (ii) & (iii) Relates to Ministry of Law & Justice.

(iv), (v), (vi) & (vii) The question demands opinion of the PIO and under the provision of RTI Act, 2005, the PIO cannot render his opinion as information.

  
13.08.2024  
**Registrar (Judicial) & PIO**  
**Gauhati High Court, Guwahati**

  
13/8/2024

  
14/08/24

FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/190/ RTI  
Dated .5./09/2024

To,

Mr. Kirity Roy  
Manabadhikar Suraksha mancha, 40A,  
Serampore, Hoogly, W.B.-712203.

1. Please refer to your RTI application registered as I.D. Number 114/2024-25 Dated 09/08/2024 addressed to undersigned seeking misc. information relating to death penalty cases.
2. The information asked for is as follows.
  - 2- There was no death penalty conviction at the Gauhati High Court during the period of 2013 to 2022.
  - 3- During the period of 2013 to 2022 total 21(twenty one) Death Penalty Appeal cases has been registered at the Gauhati High Court. A separate sheet showing case number of these appeals is attached herewith.

Enclo - As stated.

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.  
05.09.2024  
New

# THE GAUHATI HIGH COURT

( HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH )

NO.HC.XXXV - 14/2024-25/173/RTI

Dated Guwahati, 14/08/2024

From : Sri S. Dhar

Registrar (Judicial) & PIO

Gauhati High Court-781001

To : The District and Sessions Judge,

Bajali / Barpeta / Baska / Biswanath / Bongaigaon/Cachar /  
Chirang/Charaideo/ Darrang / Dhemaji / Dhubri / Dibrugarh / Dima  
Hasao / Goalpara / Golaghat / Hailakandi /Hojai / Jorhat /Karimganj /  
Kamrup (M)/ Kamrup, Amingaon /Karbi Anglong / Kokrajhar / Lakhimpur  
/Majuli/ Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur /South  
Salmara / Tinsukia / Udalguri/ West Karbi Anglong

Sub: Request for information under Right to Information Act, 2005.

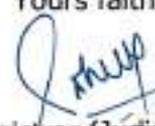
Ref: RTI application by Mr. Kirity Roy, Regd. Vide : 114/2024-25  
Dated 09/08/2024.

Sir / Madam,

With reference to the subject cited above, I am forwarding herewith a  
RTI application by Mr. Kirity Roy, for taking necessary action from your end  
(Q.No.1, 7 & 8), as the subject matter seems to fall under your jurisdiction.  
Reply, if any, may directly be sent to the applicant.

Encl: As stated above.

Yours faithfully,

  
14-08-2024  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

Memo No. No. HC.XXXV -14/2024-25/174/ RTI, dated the 14/08/2024  
Copy to:

Mr. Kirity Roy, Manabadhikar Suraksha mancha, 40A, Serampore, Hoogly,  
W.B.-712203. He is requested to approach the abovementioned PIOs for  
getting the information in respect of his queries.

  
14-08-2024  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 03/2024-25/184 / RTI  
Dated 21/08/2024

To,  
Mr. Kaushik Ch. Medhi  
Gauhati High Court, Guwahati.

1. Please refer to your RTI application registered as I.D. Number 115/2024-25 Dated 13/08/2024 addressed to undersigned seeking information relating to his prayer dated 03/07/2024.
2. The information asked for is as follows,

Your application dated 03/07/2024, requesting for transfer to another section has not been considered yet and will be processed upon initiation of the transfer posting by the Competent Authority in due course of time.

  
**Registrar (Judicial) & PIO**  
**Gauhati High Court, Guwahati.**  
21/08/2024

*Kaushik Ch. Medhi*  
Received

FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/1 26/ RTI  
Dated 27/08/2024

To

Mr. Raju Roy  
O/o- CJM Goalpara, Goalpara – 783101  
E-mail- [royraju1989@gmail.com](mailto:royraju1989@gmail.com)

1. Please refer to your RTI application registered as I.D. Number 116/2024-25 Dated 17/08/2024 addressed to undersigned seeking information relating to seniority list of employees of District Court.
2. The information asked for is as follows.

While preparing gradation list for employees of district court of Assam, Rule 9 of the "*The Assam District and Sessions Judges Establishment (Ministerial) Service Rule, 1987*" and Rule 9 of the "*The Assam Chief Judicial Magistrate Establishment (Ministerial) Service Rule, 1987*" is followed, subject to the incumbents place of posting. Kindly note that abovementioned Rules are silent about whether seniority is determined solely on joining date of the employees or merit list is considered when recruitment is done centrally by the Gauhati High Court.

Moreover, the subject matter is subjudice in the High Court vide case no. WP(C) 1055/2023, hence PIO cannot furnish his opinion in this regard.

  
27-08-2024  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.

FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/181 / RTI  
Dated 21/08/2024

To,

Ms. Dilshana  
Opposite New grain Market, Nuh Road,  
Mewat, Haryana - 122105.

1. Please refer to your RTI application registered vide I.D. Number 117/2024-25 Dated 19/08/2024 forwarded to undersigned seeking misc. information relating to criminal cases.
2. The information asked for is as follows:
  1. & 2 – Available information is attached herewith in a separate sheet.
  - 3.- Query has been forwarded to the Gauhati High Court Legal Service Committee.
  4. The question demands opinion of the PIO and under RTI Act, the PIO cannot render his opinion as information.

  
21-08-2024  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.  
N. N. S.

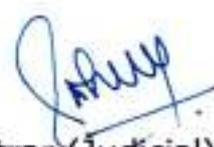
FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/187 RTI  
Dated 29/08/2024

To,

Mr. Mukesh Jain  
1/12, Sahitya Kunj, M.G.Road, Agra-282002

1. Please refer to your RTI application registered as I.D. Number 118/2024-25 Dated 19/08/2024 addressed to undersigned seeking misc. information relating to digitization process of High Court.
  
2. The information asked for is as follows.
  - 1- E-filing has been implemented for High Court and District Courts of Assam. As on 27.08.2024, total 7,696 cases have been e-filed in the district court of Assam and 5,625 cases have been e-filed at Gauhati High Court, Guwahati.  
Digital signatures have been provided to the Judicial Officers and Court staffs.  
Video Conferencing facility is installed in all Court Complexes and Jails of Assam.
  - 2- Gauhati High Court envisages the establishment of paperless Courts in the Principal Seat of the High Court in a phased manner.  
Remote online notarization and electronic submission of affidavits has not implemented yet.
  - 3 & 4 - The question demands opinion of the PIO, which is not allowed under RTI Act 2005.

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.  
29.08.2024  
N. N. N.

**THE GAUHATI HIGH COURT**

( HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH )

NO.HC.XXXV - 14/2024-25/182/RTI

Dated Guwahati, 22/08/2024

From : Sri S. Dhar  
Registrar (Judicial) & PIO  
Gauhati High Court-781001

To : The District and Sessions Judge,  
Bajali / Barpeta / Baska / Biswanath / Bongaigaon/Cachar /  
Chirang/Charaideo/ Darrang / Dhemaji / Dhubri / Dibrugarh / Dima  
Hasao / Goalpara / Golaghat / Hailakandi /Hojai / Jorhat /Karimganj /  
Kamrup (M)/ Kamrup, Amingaon /Karbi Anglong / Kokrajhar / Lakhimpur  
/Majuli/ Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur /South  
Salmara / Tinsukia / Udalguri/ West Karbi Anglong

The Principal Judge,  
Family Court No. I, II & III, Kamrup (M)/Barpeta/ Dhubri/Cachar/Nalbari

Sub: Request for information under Right to Information Act, 2005.

Ref: RTI application by Mr. Amaranath A., Regd. Vide : 119/2024-25  
Dated 20/08/2024.

Sir / Madam,

With reference to the subject cited above, I am forwarding herewith a  
RTI application by Mr. Amaranath A., for taking necessary action from your  
end as the subject matter seems to fall under your jurisdiction. Reply, if any,  
may directly be sent to the applicant.

Yours faithfully,

Encl: As stated above.

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati  
22/08/2024

Memo No. No. HC.XXXV -14/2024-25/182/ RTI, dated the 22/08/2024  
Copy to:

Mr.Amaranath A.,6-237,Keshava Nagar, Dharmavaram, Anantapur-515671,  
Andhra Pradesh. He is requested to approach the abovementioned PIOs for  
getting the information in respect of his queries.

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati  
22/08/2024

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. XXXV – 2/2024-25/188 /RTI  
Dated Guwahati, 21/08/2024.

From: Sri S. Dhar  
Registrar (Judicial)& PIO  
Gauhati High Court, Guwahati

To: Mr. Subu Butung  
Vill– Kalung, Ziro, Arunachal Pradesh

Sub: Your online RTI Application dated 22/08/2024

(ID-120)

Sir,

With reference to the subject cited above, I am to inform you that your RTI Application has already been attended vide letter no HC XXXV-01/2024-25/165/RTI dated 08/08/2024, which was communicated to your e-mail. **(Copy attached)**

Enco- as stated

Yours sincerely,

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.

N.S.D.

FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/205/ RTI  
Dated 20/09/2024

To,

Mr. Subu Butung  
Vill- Kalung, Ziro, Arunachal Pradesh-791120

1. Please refer to your RTI application registered as I.D. Number 121/2024-25 Dated 27/08/2024 addressed to undersigned seeking marks awarded to all candidates by the three board members(with name) for the viva-voce test for APJS Exam 2023.

2. The information asked for is as follows.

Marks awarded by all three board members in case of applicant (Subu Butung) is as follows ;

Interviewer I	Interviewer II	Interviewer III	Avg. marks in interview
45	50	50	48.33

While rest of the information sought for are third party information and confidential in nature, moreover you have not shown any larger public interest in this regard. Hence, the information cannot be provided.

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.

20-09-2024

FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/189/ RTI  
Dated ..2./09/2024

To,

Mr. Simanta Das  
C/o- Late Paren Das  
Vill – Dahati, P.O. & P.S.- Barpeta

1. Please refer to your RTI application registered as I.D. Number 122/2022-23 Dated 28/08/2024 addressed to undersigned regarding supply of information relating to promotion of Grade-IV employee of District Court.
2. The information asked for cannot be furnished as the queries seek opinion/ views of the PIO, which cannot be furnished as information under RTI Act.

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.

*N. L. D.*

*02-09-2024*

FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 01/2024-25/192/ RTI  
Dated 05/09/2024

To,

Mr. Dhruv  
2742/1, Timber market, Ambala cantt

1. Please refer to your RTI application Regd. Vide 123/2024-25 dtd 28/08/2024 addressed to undersigned regarding supply of all Judgments delivered by the High Court since 1947.
2. It is to inform you that under Rule 5(e) of The Gauhati High Court (RTI) Rules, 2008, official copies of judgments are exempted from disclosure.

It has to be obtained by following the procedure prescribed (for obtaining certified copies) under Chapter XIII of the Gauhati High Court Rules, 2022.

However all the judgments since the year 2010 are available at Gauhati High Court Official website, you may access those orders by following the link:

<https://ghconline.gov.in/index.php/judgments-up-to-2017/>

  
05.09.2024  
**Registrar (Judicial) & PIO**  
**Gauhati High Court, Guwahati.**

FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/143/ RTI  
Dated ..5./09/2024

To,

Mr. Rajnish Ratnakar  
KKM College Road, Shirchand Nawada,  
Jamui, Bihar-811307

1. Please refer to your RTI application registered as I.D. Number 124/2024-25 Dated 28/08/2024 addressed to undersigned seeking misc. information relating to Civil Writ cases.
2. The information asked for is as follows.
  - 1- Total Writ Petition cases where Govt. of Assam is a party = **26,576**  
Total Writ Petition cases where Govt. of India is a party = **11,943.**
  - 2- The question demands opinion and views and the PIO cannot render his opinion as information under RTI Act.
  - 3- No such information is available with this Registry.

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.  
N. No. 05-09-2024



FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/198 / RTI  
Dated 10/09/2024

To

Mr. Rajib Ali  
Sutargaon, Balhata Chariali - 781381

1. Please refer to your RTI application registered as I.D. Number 126/2024-25 Dated 30/08/2024 addressed to undersigned seeking information relating to vacancy position of AJS Grade-III.
2. The information asked for is as follows.  
There is 1 (one) clear vacancy as on 10/09/2024 in Grade-III of Assam Judicial Service.



Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.

N.A.